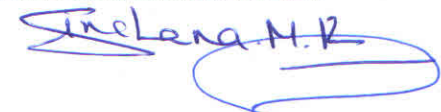



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 211/16	TP 228/17	Hearing	391/394	Anj Ani Events Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R	ROC / RD	
2.	SATI.P. JOHN SPJ Legw	Admiral for petition	

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for R.D & ROC is present. Reports of ROC are being filed. Smt. M.R Sinchana, Standing Counsel filed Memo for appearance on behalf of for R.D & ROC. Counsel for Petitioner filed Affidavit, Synopsis, heard both sides.

Reserved for Orders.


Member (T)


Member (J)